

and the Accounts of the Indian Institute of Management, Calcutta, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-3508/82].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission for the year 1980-81, under section 18 of the University Grants Commission Act, 1956.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University Grants Commission for the year 1980-81.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. (Placed in Library. See No. LT-3509/82).

(6) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhai Regional College of Engineering and Technology, Surat for the year 1980-81 together with Audit Report thereon. (Placed in Library See No. LT-3510/82).

(7) A statement (Hindi and English versions) explaining reasons for not Year. (Placed in Library. See No. counts of certain Regional Engineering Colleges for the year 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-3511/82].

Agreement between Central and Gujarat for development and maintenance of road links of National Highways and a Statement of delay.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): I beg to lay on the Table:

(1) A copy of the Agreement entered into between the Central Government and the Government of

Gujarat under section 8 of the National Highway Act, 1956 in respect of the development and maintenance of road links considered eligible for being treated as permanent routes of National Highways and mentioned in the Schedule, under section 10 of the said Act.

(2) A statement (Hindi and English versions) of Homoeopathy, Calcutta for delay in laying the document mentioned at (1) above [Placed in Library See No. LT-3 12/82].
(Interruptions)**

Annual Reports of National Institute of Homoeopathy, Calcutta for 1978-79 and Central Council of Homoeopathy, New Delhi for 1980-81 with Statements for delay.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1978-79 along with Audited Accounts.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) (i) above.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1980-81 along with Audit Accounts.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) (i) above (Placed in Library. See No. LT-3513/82).

(Interruptions)**

PROF. MADHU DANDAVATE: rose

MR. SPEAKER: No, Professor, no question. You have the Budget discussion. You can discuss it then, no question.